

National Company Law Tribunal

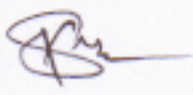
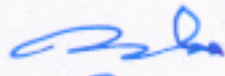
Allahabad Bench

CP NO 41/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.03.2017

NAME OF THE COMPANY: Paramount Organochem Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 391/394 of Company act of 1956

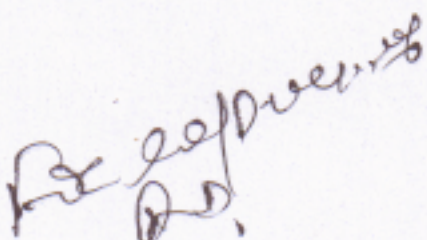
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Sanjay Kumar Mishra	Advocate	Petitioner	
2.	Muniraj	OL Member	RD (NAB) & OL Member	 2/3/17

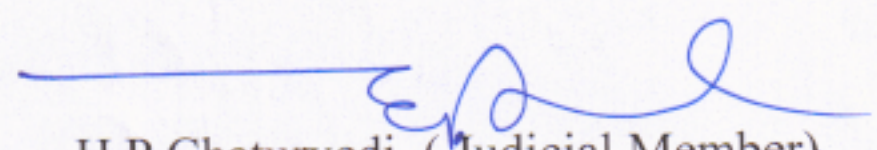
Order dated 02.03.2017

CP NO 41/ 2016 M/S Paramount Organochem Pvt. Ltd.

The present case is received from Hon'ble high Court of Allahabad as transferred under section 434 sub clause 1 of the Companies Act. The present case is at the stage of second motion petition. It is informed that affidavit of proof of service along with publication has already been filed on 15.12.2016. However, the report of the RD is still awaited further The OL seeks time for filing report. Two-week time is granted.

The Matter be listed on 06.04.2017.


2/3/17


H.P Chaturvedi (Judicial Member)
02/03/2017

Dated 02.03.2017